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Section: 12-A U/s 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

The Court is taken up through Virtual Hearing (VC).

List the matter for hearing on **28.06.2022**. High on Board.

Sd/-

SHYAM BABU GAUTAM

Member (Technical)

23.06.2022

AARTI

Sd/-

JUSTICE P. N. DESHMUKH

Member (Judicial)